

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 13/8/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Bavani Security & Night Patrol Jayesh B. Dolea Geehanjali T for M/s. Aiyar + Dolea	R. RAGHAVENDRAN Respondent	13/08/18 Geehanjali T

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that a review application filed before the High Court of Madras is still pending to be listed and prayed for time to submit the status of the above review application. Considering the submissions, time is enlarged finally at request. **Put up on 23.08.2018.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)